(c) the date on which Government have received this recommendation; and

(d) the number of those units, shares of which were sold, so far, and the amount received by selling these shares?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE OF THE DEPARTMENT OF DISINVESTMENT (SHRIARUN JAITLEY): (a) and (b) In its 12 reports submitted so far, the Disinvestment Commission has given their recommendations in respect of 58 public sector undertakings. In respect of 5 of these PSUs, the Disinvestment Commission has recommended for offer of shares i.e. sale of shares through the capital markets or private placement.

(c) These 12 reports of the Disinvestment Commission were submitted between February, 1997 and August, 1999.

(d) Out of these 5 PSUs, shares of 3 PSUs viz. MTNL, GAIL, and CONCOR have been sold so far in GDR and domestic market through private placement about Rs. 1258 cores.

## **Disinvestment** of IPCL

1105. SHRI GAYA SINGH: SHRI GURUDAS DAS GUPTA:

Will the Minister of DISINVESTMENT be pleased to state:

(a) whether Government have finally decided to disinvest the shares of Indian Petro Chemicals Limited (IPCL); and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE OF THE DEPARTMENT OF DISINVESTMENT (SHRI ARUN JAITLEY): (a) and (b) Yes Sir. It has been decided to disinvest 25% Government held equity in the Indian Petro Chemicals Ltd. in favour of a strategic partner.

## **Disinvestment** Target

1106. SHRI DINA NATH MISHRA: Will the Minister of DISIN- VESTMENT be pleased to state:

- (a) the target of disinvestment in the current financial year;
- (b) whether it has been revised;